

**OFFICE ORDER NO. 32 OF 2021**

- Read : 1. Office Order No.25 of 2021, dated 7<sup>th</sup> May, 2021.  
2. Application, dated 19<sup>th</sup> May, 2021 of Shri. S. S. Ghuge, Judge of this Court.

In view of applications, dated 19<sup>th</sup> May, 2021 received from Shri. S. S. Ghuge, Judge this Court in respect of pre-poning the summer vacation from 30.05.2021 to 06.06.2021 to 17.05.2021 to 23.05.2021 and permission to leave head quarter till 24.05.2021 (B.O.H.), the Office Order No.25 of 2021, dated 7<sup>th</sup> May, 2021 in respect of assignment of Judicial Work to the Judicial Officers of this Court during Summer Vacation-2021 commenced from Monday, the 10<sup>th</sup> May, 2021 to Sunday, the 6<sup>th</sup> June, 2021 (both days inclusive), is hereby partially modified as under :

**ASSIGNMENT OF JUDICIAL WORK**


**HEAD OFFICE**

Sr. Nos.	Name & Designation	Period	Nature of work assigned	C.R. Nos.
17.	Shri.R.T.Ghogle, Judge	21.05.2021 to 23.05.2021	Matters falling under Bombay Rent Control Act,1947 & Standard Rent Applications & Applications under Section 5(11)(c) and 24 of Bombay Rent Control Act,1947 and Matters falling under the Maharashtra Rent Control Act,1999 and the matters falling under the Presidency Small Causes Court Act, 1882.	24

-: 2 :-

Rest of the Office Order No.25 of 2021, dated 7<sup>th</sup> May,2021  
shall remain unchanged.

COURT OF SMALL CAUSES }  
  }  
  }  
MUMBAI : 20<sup>TH</sup> MAY, 2021 }

  
( S. C. More )  
Chief Judge